

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5797  
ANSWERED ON:08.09.2011  
IMPLEMENTATION OF MGNREGS  
Hussain Shri Syed Shahnawaz

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the names of top five States which are leading in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current year;
- (b) whether these States have been able to create optimum number of jobs for unemployed SC, ST and women workers during the above period;
- (c) if so, the details thereof;
- (d) whether the Union Government has not released funds for the implementation of the above scheme in Bihar during 2011-12;
- (e) if so, the details and reasons therefor; and
- (f) the steps taken by the Government for immediate release of funds to Bihar?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Mahatma Gandhi National rural Employment Guarantee Act (MGNREGA) provides a legal guarantee for up to 100 days of wage employment to every rural household in a financial year for doing unskilled manual work, on demand to be made following a due process. As employment is provided on demand, households provided employment and persondays generated depend on demand for employment. Since it is demand driven, inter-State comparison of performance may not present a fair reflection of actual performance. The State/Union Territory wise details of persondays generated by SC, ST and Women workers under MGNREGA during the current year (2011-12) as reported by States/UTs so far, are given as annexure.

(d) to (f): During financial year 2011-12 (as on 02.09.2011), a sum of Rs.456.10 crore has been released to 28 districts out of 38 districts of Bihar either as upfront release or as part/balance of 1st tranche of funds under MGNREGA. Funds for other districts could not be released due to non-compliance of all pre-requisite conditions as laid down under MGNREGA and non submission of action taken reports on serious complaints. Of the 10 districts, 9 districts had adequate funds available with them as opening balances for implementing the programme because of which funds could not be released in 2011-12. All States have been instructed to establish State Employment Guarantee Funds for greater flexibility in management of funds for MGNREGA and Bihar has also been advised to complete the process to make its State Employment Guarantee Fund functional for smooth flow of funds for MGNREGA in Bihar.